

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 12.06.2020

NOTIFICATION

It is observed that some of the Advocates/parties are not filing the hard copies at the filing counter of the Tribunal and are continuing to send the documents only through emails. Due to this the files of the Registry remain incomplete. Therefore, in continuation of Notification dated 25.05.2020, the Competent Authority of the Tribunal is pleased to order that unless the complete hard copies are filed with the filing counter of the Tribunal, the pleadings in the concerned matter shall be treated as 'incomplete' and the matter would not be listed for hearing through Video Conferencing.

Further, in continuation of circular dated 13.04.2020 and Interim Virtual Courtroom Protocol dated 16.04.2020, the Competent Authority of the Tribunal is pleased to order that submission of the Word documents (paper book/I.A.s etc. in pending/fresh matters) as well as PDF document via email is mandatory.

This notification issues with the approval of the Competent Authority of Tribunal.

Sd/-

Dr.Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.